

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 14

Dated Guwahati, the 11th March, 2016

In supersession of all previous Orders / Notifications, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges, under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judges for the Districts / States shown against their Lordships' names:

Sl.	Name of Hon'ble Judges	States/Districts
01.	Hon'ble Mr. Justice Hrishikesh Roy	Kamrup, Kamrup (Metro), Dibrugarh, Tinsukia.
02.	Hon'ble Mr. Justice A.K. Goswami	Arunachal Pradesh, Lakhimpur, Dhemaji, Sonitpur.
03.	Hon'ble Mr. Justice Ujjal Bhuyan	Nalbari, Darrang, Dhubri, Jorhat, Golaghat.
04.	Hon'ble Dr.(Mrs.) Justice Indira Shah	Goalpara, Bongaigaon.
05.	Hon'ble Mr. Justice Nishitendu Chaudhury	Cachar, Karimganj, Hailakandi, Barpeta.
06.	Hon'ble Mr. Justice L.S. Jamir	Nagaland's Mon, Mokokchung, Longleng, Tuensung, Wokha.
07.	Hon'ble Mr. Justice M.R. Pathak	Udalguri, Kokrajhar, Karbi Anglong, Dima Hasao.
08.	Hon'ble Mr. Justice Manojit Bhuyan	Sivasagar, Nagaon.
09.	Hon'ble Mr. Justice Michael Zothankhuma	Mizoram
10.	Hon'ble Mr. Justice Suman Shyam	Nagaland's Peren, Dimapur, Kohima, Phek, Kiphire, Zunheboto.
11.	Hon'ble Mr. Justice Paran Kumar Phukan	Morigaon, Chirrang.

This order will come into force immediately.

Note: Matters relating to Kohima Bench of the Gauhati High Court which require approval of Hon'ble the Chief Justice, shall be placed before Hon'ble the Chief Justice through the Hon'ble JAD.

By Order,
Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No.HC.III-13/2006/ 803-18 /G, dated 11th March, 2016

Copy to:

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates' Association, Guwahati
8. The General Secretary, Gauhati High Court Bar Association, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
12. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
13. The P.S. to Hon'ble Mr/Mrs./Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
14. The AO(J) (_____), Gauhati High Court, Guwahati.
15. The Court Officer No.1, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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